

Contested commercial cases disposed during the month of August-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	of Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-175/2020	PRAGATI TOWER WELFARE ASSOCIATION VS. RUNGTA IRRIGATION	SUBHASH GUPTA AND VINAY KUMAR	27.01.2020	No	02.08.2023	1283	CONTESTED	-----	-----	Suit for Recovery
			CS COMM-2047/19	DAYANAND ANGLO VEDIC VS. DAV PUBLIC SCHOOL	ANMOL MISHRA AND SHANKAR SEHGAL	08.03.2019	No	03.08.2023	1609	CONTESTED	---	---	Suit for Recovery
			CS COMM-1963/2019	SPICE HERBALS LTD. VS. SUMAN VIG	AJAY PAUL AND MANISH BATRA	17.09.2019	No	18.08.2023	1431	CONTESTED	-----	-----	Suit for Recovery
			COUNTER CLIAM-7/20	SUMAN VIG VS. SPICE HERBALS LTD.	AJAY PAUL AND MANISH BATRA	27.02.2020	No	18.08.2023	1268	CONTESTED	-----	-----	Suit for Recovery
			CS COMM-3595/2021	GOPAL BANSAL VS. MUNICIPAL CORPORATION OF DELHI	VIDYA SAGAR AND SANJAY SETHI	24.09.2021	No	21.08.2023	696	CONTESTED	---	---	Suit for Recovery
			CS COMM-891/2020	PARVEEN GOEL VS. SUREKHA BANSAL	RAKESH PATIYAL AND VIVEK KUMAR SINGH	18.03.2020	No	22.08.2023	1252	CONTESTED	---	---	Suit for Recovery
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	OMP (COMM.)/107/2023	IRRIGATION AND FLOOD DEPARTMENT GNCTD Vs VARUN GUPTA	MS ARPITA MANDAL	25-09-2018	NO	08-08-2023	1778	Contested	NIL	NIL	34
			OMP (COMM.)/77/2021	M/S BHARAT KUMAR AND CO AND ORS Vs M/S INDIA BULLS CUSTOMER FINANCE LTD AND ANR	SH NETRA PAL SINGH	01-11-2021	NO	19-08-2023	654	Contested	NIL	NIL	34
			CS (COMM)/1392/2021	RAM NARAIN GUPTA Vs M/S AMBIENT PRINTER PVT. LTD. AND ORS.	SH SUNIL MITTAL	15-04-2021	NO	19-08-2023	854	Contested	NIL	NIL	RECOVERY
			CS (COMM)/4269/2021	M/S SHREE AMBICA PACKAGING INDUSTRIES Vs SANGEETA SHARMA	SH VINAY MOHAN SHARMA	23-10-2021	NO	05-08-2023	670	Contested	NIL	NIL	RECOVERY
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS (COMM)-413/2022	VIKAS GUPTA Vs GAURAV JAISWAL	SH. VIDHUR KAMRA	03-02-2022	NO	01-08-2023	544 DAYS	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			CS (COMM)414/2021	MD ISLAMUDDIN Vs SANJAY SAINI	SH. SANJEEV KUMAR	104-02-2021	NO	04-08-2023	911 DAYS	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			CS (COMM)452/2018	SG POLYPLAST PVT. LTD.VsVHL INC AND ANR..	SH. VIJAY KASANA	26-11-2018	NO	16-08-2023	1724 DAYS	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			OMP (COMM.)51/2023	GAURAV LOHIYA Vs KOTAK MAHINDRA PRIME LTD. AND ANR	SH. AJIT KUMAR SHARMA	11-04-2023	YES	10-08-2023	121 DAYS	CONTESTED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION ACT

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section of
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL										
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL										
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL										
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL										
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL										
13	SH. SANJEEV KUARM SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL										
14	SH. DINESH BHATT, (COMMERCIAL COURT)-01	West	OMP (COMM)/52/2019	DIRECTOR GENERAL PRISON AND ANR Vs M/S JAGDAMBA SALES CORPORATION	BABLI KALA(P),	17-12-2019	no	04-08-2023	1326	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/6/2018	ASHI CREATION PVT LTD Vs TELEPORT	TARIQ MUNEER(P),	26-10-2018	no	05-08-2023	1744	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/603/2021	M/S PSA POLYMERS PRIVATE LTD Vs MR SUNIL BAGGA PROP	L BHAGAT(P),	27-11-2021	no	08-08-2023	619	Contested	Nil	Nil	Recovery of Money--6
			Counter Claim/10/2022	SUNIL BAGGA PROP OF POLYMERS Vs M/S PSA POLYMERS PVT LTD	VIPIN KUMAR CHAUDHARY(P),	28-02-2022	no	08-08-2023	526	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/434/2022	VASON PRINTOPACK PVT LTD Vs HOLLYWOOD HOSPITALITY PVT LTD	ACHIN MITTAL(P),	01-06-2022	no	09-08-2023	434	Contested	Nil	Nil	Recovery of Money--6
			Counter Claim/46/2022	ANUJ DHINGRA Vs MAHENDER SINGH	TAJINDER SINGH(P),	25-07-2022	no	19-08-2023	390	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/376/2021	SH ANUJ DHINGRA Vs MAHENDER SINGH	RAJESH BHATIA(P),	07-09-2021	no	19-08-2023	711	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/675/2022	NIKHIL MEDICOS Vs METRO PATH LAB	SOURAV GOEL(P),	25-08-2022	no	22-08-2023	362	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/300/2019	MESSRS SALASAR OMPEX LTD Vs MUKESH KUMAR GARG	SH. MUKESH KUMAR(P),	03-08-2019	no	28-08-2023	1486	Contested	Nil	Nil	Recovery of Money--6

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	of Act Section
			CS (COMM)/199/2022	CANARA BANK Vs M/S COCONUT	CHITRA SOBTI(P),	08-03-2022	no	29-08-2023	539	Contested	Nil	Nil	Recovery of Money--5
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS Comm 66/2019	Suaave Enterprises P Ltd Vs. Bindal Apparels P Ltd	RAMESH KUMAR	23.07.2018	NO	31.08.2023	1819 Days	contested	NIL	NIL	Recovery of money/commercial suit
			CS Comm 38/2020	Masarsinsa Steels P Ltd Vs. Avon Industries	S K SHARMA	20.01.2020	NO	01.08.2023	1278 Days	contested	NIL	NIL	Recovery of money/commercial suit
			CS Comm 138/2020	State Bank of india vsAbdul Hamid	VIJAY PRAKASH	11.03.2020	NO	09.08.2023	1218 Days	contested	NIL	NIL	Recovery of money/commercial suit
			CS Comm 632/2021	Polyblends India P Ltd Vs. P Electroplast Ltd	SUDHIR KUMAR SUKHIJA	08.12.2021	NO	05.08.2023	610 Days	contested	NIL	NIL	Recovery of money/commercial suit
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL										
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL										
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL										
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL										
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/214/2021	STATE BANK OF INDIA Vs UMANG	VARUN CHANDIOK	02.07.2021	NO	10.08.2023	769	DECREED	N/A	N/A	U/S 20
			OMP (COMM.)/23/2021	UNION OF INDIA Vs M/S MANISH CONSTRUCTION WORKS	VINOD KUMAR RAI	22.02.2021	NO	11.08.2023	900	DISMISSED	N/A	N/A	U/S 34
			OMP (E) (COMM.)/2/2023	MACK INSURANCE SURVEYOR AND LOSS ASSESSORS PVT. Vs COLOMBIA PETRO CHEM PVT. LTD.	RAJESH KUMAR	05.08.2023	NO	18.08.2023	13	DISPOSED	N/A	N/A	U/S 27
			OMP (COMM.)/8/2021	UNION OF INDIA Vs MS GITWAKO FARMS INDIA PVT LTD	AMIT KUMAR PANDEY	14.01.2021	NO	19.08.2023	947	DISMISSED	N/A	N/A	U/S 34
			OMP (COMM.)/9/2021	UNION OF INDIA Vs M/S GITWAKO FARMS INDIA PVT LTD	AMIT KUMAR PANDEY	14.01.2021	NO	19.08.2023	947	DISMISSED	N/A	N/A	U/S 34
			OMP (COMM.)/68/2021	SUSHANT MEHRA Vs KOTAK MAHINDRA PRIME LTD. AND ORS.	I.J.S. MEHRA	12.04.2021	NO	26.08.2023	866	DISPOSED	N/A	N/A	U/S 34

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	of Act Section for of
			OMP (COMM.)/66/2023	PREM CHAND AGGARWAL Vs KOTAK MAHINDRA BANK LTD	RISHABH SHARMA	01.05.2023	NO	26.08.2023	117	DISPOSED	N/A	N/A	U/S 34
21	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02		CS (COMM.) 130 / 2022	PUNJAB NATIONAL BANK VS. MS. RUBY VERMA	MS. SALONI NAGORIA	02.02.2022	NO	08.08.2023	553	DECREED	NA	NA	SUIT FOR RECOVERY
			CS (COMM.) 611 / 2022	UNION BANK OF INDIA VS. KIRAN INFOTECH ENTERPRISES	MR. YOGESH PAUCHARI	11.07.2022	NO	14.08.2023	400	DECREED	NA	NA	SUIT FOR RECOVERY
			OMP (COMM.) 125 / 2023	DELHI URBAN SHELTER IMPROVEMENT BOARD VS. M/S. GANGA PARSHAD SINGAL AND BROS.	MR. VIJENDER KR. VATS	18.08.2022	NO	19.08.2023	367	PETITION DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			CS (COMM.) 329 / 2020	M/S. KIWI FOODS (INDIA) PVT. LTD. VS. M/S. CRAZY FUN FOODS PVT. LTD.	MR. KAMAL NARESH	16.06.2020	NO	26.08.2023	1167	DECREED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		CS (COMM.)/286/2020	LA SKIN CLINIC Vs M/S TIMPAC HEALTHCARE PVT LTD AND ETC.	SH. AMAN LEEKHA	26-02-2020	NO	07-08-2023	1258	DECREED	NA	NA	Suit for recovery
			OMP (I) (COMM.)/7/2023	FRESENIUS MEDICAL CARE INDIA PVT LTD Vs QUALITY CARE DIALYSIS PVT LTD	SH. DEEPAK BISWAS	20-02-2023	NO	18-08-2023	179	ALLOWED	NA	NA	Section 9 of Arbitration & Conciliation Act, 1996
			OMP (COMM.)/64/2021	SANWAR MAL RUWATIA Vs M/S HINDUSTAN TECHNOSOL PVT. LTD.	SH. AYUSH GUPTA	23-06-2021	NO	22-08-2023	790	ALLOWED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			CS/858/2018	VINAYAK PLYWOODS Vs ADS AND ASSOCIATES	SH. YOGESH KUMAR GUPTA	05-09-2018	NO	23-08-2023	1813	DISMISSED	NA	NA	Suit for recovery
			OMP (COMM.)/28/2021	CENTRAL ELECTRONICS ENGINEERING RESEARCH INSTITUTE Vs M/S. STONE CRAFT INDIA	SH. JASBIR BIDHURI	09-03-2021	NO	31-08-2023	905	ALLOWED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			OMP (COMM.)/145/2022	YOGESH BHARDWAJ Vs HDFC BANK LTD.	SH. DILIP KUMAR JHA	16-09-2022	NO	31-08-2023	349	ALLOWED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
23	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)/218/2019	SARDUL SINGH Vs IFFCO Tokio General Insurance Co. Ltd.	Sh Rajesh Kaushik	30-01-2019	NO	08-08-2023	1652	Contested	NA	NA	Suit for Recovery
			OMP (COMM.)/43/2023	PRIME INTERGLOBE PVT LTD AND ANR Vs YES BANK LTD	Sh Rahul Sinha	01-07-2023	NO	09-08-2023	40	Contested	NA	NA	Petition U/s 34 (2) (ii) (iii) & (v) of the Arbitration & Conciliation Act
			OMP (COMM)/424/2021	E COM FEEDER Vs CENTRAL WAREHOUSING CORPORATION	Sh Lokesh Jha	20-12-2021	NO	16-08-2023	605	Contested	NA	NA	Petition U/s 34 of the Arbitration & Conciliation Act
			CS DJ/274/2019	HEALTH CARE AT HOME INDIA PVT. LTD. Vs LAXMI MEDITECH	Ms Rupali Gupta	27-04-2019	NO	29-08-2023	1586	Contested	NA	NA	Suit for Recovery

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	of Act Section for Recovery
			CS (COMM)/184/2021	AWFIS SPACE SOLUTIONS PRIVATE LIMITED Vs ANS DIGITAL PRIVATE LIMITED	Ms Simmi Kaur Bagga	22-06-2021	NO	31-08-2023	801	Contested	NA	NA	Suit for Recovery
24	SH. ANIL KUMAR SISODIA DISTRICT JUDGE(COMMERCIAL COURT)-02	SOUTH	CS (Comm) 358/2019	SAJJAN GUPTA VS PREETI ALLAWADI@ PREETI GUPTA	ARYENDRA SINGH	04.11.2019	NO	29.08.2023	1395	CONTESTED	29.08.2023	N/A	SUIT FOR RECOVERY
25	SH. SANDEEP YADAV	South	NIL										
26	SH. RAJEEV BANSAL	South	CS (COMM)/240/2022	HUGO BOSS TRADEMARK MANAGEMENT GMBH Vs BOSS MENS GARMENT STORE	SHRAVAN KUMAR BANSAL(P),	18-04-2022	YES	14-07-2023	452	JUDGEMENT PASSED	N/A	N/A	N/A
			CS (COMM)/382/2022	UNION BANK OF INDIA Vs MAYA SHANKAR SAHANI	Manish K(P),	01-07-2022	NO	19-07-2023	383	JUDGEMENT PASSED	N/A	N/A	N/A

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	of Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	of Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	of Act Section for of
33	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL										
34	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 13/2022	DSFDC VS. PRINCE	MANOJ KUMAR	14-01-2022	NO	01-08-2023	562	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO.54/2022	M/S PGTG DISTRIBUTIONS PVT.LTD. VS KASHMIR WEAVERS PVT.LTD.	KSHITIJ SRIVASTAVA	25-02-2022	NO	09-08-2023	529	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO. 193/2022	SPECIALITY PRINT O PRINT PACK PVT.LTD. VS. OLYMPIC	MK BHARTI	10-06-2023	NO	26-08-2023	76	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO.11/2023	SANTOSHI HYVOLT ELECTRICLAS PVT.LTD. VS. ANIL THAKUR	RAJAT GUPTA	07-01-2023	NO	11-08-2023	224	CONTESTED	NIL	NIL	RECOVERY
35	SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL										
36	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	CS(COMM)-21/2023	STATE BANK OF INDIA VS MUKESH UPADHYAY	SHALINI UPADHYAY	02.03.2023	-----	03.08.2023	154	COMPROMISED	-----	-----	SUIT FOR RECOVERY
			CS(COMM)-40/2020	SHRI SARV JEET SINGH KHOSLA VS MR. INAMUDDIN	DIWAN SINGH	04.08.2020	-----	04.08.2023	1095	SETTLED	-----	-----	SUIT FOR RECOVERY
			CS(COMM)-47/2022	HILTI INDIA PVT. LTD VS LOKESH SHARMA	ARVIND SHARMA	31.05.2022	-----	22.08.2023	448	SETTLED	-----	-----	SUIT FOR RECOVERY
			CS-156/2022	SURESH BALA VS MEENA SHARMA	VIRESHWAR TYAGI	31.05.2022	-----	26.08.2023	452	SETTLED	-----	-----	SUIT FOR SPECIFIC PERFORMANCE AND PERMANENT INJUNCTION
			CS(COMM)-16/2023	CANARA BANK VS SHREE LAXMI TRADING COMPANY	DEEPAK BHARDWAJ	10.02.2023	-----	28.08.2023	199	COMPROMISED	-----	-----	SUIT FOR RECOVERY
37	SH. BRLJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	Execution (Comm.)/62/2022	M/S UTKARSH SMALL FINANCE	Sh. Salil Srivastava	19/07/2022	05-08-2023	382	DISMISSED	EXECUTION OF PETITION UNDER CIVIL PROCEDURE CODE			
			CS (COMM)/295/2022	RAJDHANI FLOUR MILLS LTD Vs	Sh. Sanjay Kumar Mishra	27-04-2022	11-08-2023	471	DISMISSED	SUIT FOR RECOVERY OF MONEY OF COMMERCIAL COURT ACT			
			CS (COMM)/211/2022	GAURAV GOYAL Vs YOGESH CHA	Sh. Jitender Kamra,	18-11-2021	18-08-2023	638	DISMISSED	COMMERCIAL SUIT FOR RECOVERY OF MONEY			
			MISC DJ/487/2023	SUBHASH CHAND Vs RANJAN JA	Sh. Kanishk Aggarwal and M	08-06-2023	21-08-2023	74	ALLOWED	EXECUTION OF PETITION UNDER ORDER 21 RULE 11 CPC			

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
			OMP (COMM)/28/2022	RCC INFRAVENTURES LTD Vs KO	Sh. Kanishk Aggarwal and M	22-12-2022	23-08-2023	244	ALLOWED	COMMERCIAL PETITION U/S 34 OF THE ARBITRATION AND			
			OMP (COMM)/29/2022	RCC INFRAVENTURES LTD Vs KO	Sh. Kanishk Aggarwal and M	22-12-2022	23-08-2023	244	ALLOWED	COMMERCIAL PETITION U/S 34 OF THE ARBITRATION AND			
			OMP (COMM)/30/2022	RCC INFRAVENTURES LTD Vs KO	Sh. Kanishk Aggarwal and M	22-12-2022	23-08-2023	244	ALLOWED	COMMERCIAL PETITION U/S 34 OF THE ARBITRATION AND			
			OMP (COMM)/31/2022	RCC INFRAVENTURES LTD Vs KO	Sh. Kanishk Aggarwal and M	22-12-2022	23-08-2023	244	ALLOWED	COMMERCIAL PETITION U/S 34 OF THE ARBITRATION AND			
			OMP (COMM)/32/2022	RCC INFRAVENTURES LTD Vs KO	Sh. Kanishk Aggarwal and M	22-12-2022	23-08-2023	244	ALLOWED	COMMERCIAL PETITION U/S 34 OF THE ARBITRATION AND			
			OMP (COMM)/33/2022	RCC INFRAVENTURES LTD Vs KO	Sh. Kanishk Aggarwal and M	22-12-2022	23-08-2023	244	ALLOWED	COMMERCIAL PETITION U/S 34 OF THE ARBITRATION AND			
			OMP (COMM)/14/2022	RCC INFRAVENTURES LTD Vs KO	Sh. Kanishk Aggarwal and M	15/05/2022	23-08-2023	244	ALLOWED	COMMERCIAL PETITION U/S 34 OF THE ARBITRATION AND			
			CS (COMM)/58/2019	Union Bank of India Vs NARESHW	Sh. Saurabh, Advocate	23-07-2019	29-08-2023	1498	DECREED	SUIT FOR RECOVERY OF MONEY OF	COMMERCIAL	COURT ACT	
			CS (COMM)/523/2020	SANJAY JAIN Vs NARESH JAIN	Sh. Sachin Kumar Jain,	06-11-2020	31-08-2023	1008	DECREED	COMMERCIAL SUIT FOR RECOVERY OF MONEY			

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section of
38	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)												
39	SH. SURENDER S. RATHI		CS (COMM)/182/2023	YOGESH GUPTA Vs CHANDRA SH	VIPIN KUMAR CHAUDHARI	01-04-2023		19-08-2023	140	DECREED	Recovery		
			CS (COMM)/153/2023	DEHRA METAL TECH PVT LTD. Vs	SAUMITRA SINGHAL(P),	21-03-2023		21-08-2023	153	DECREED	Recovery		
			CS (COMM)/302/2023	MANJU JOSHI Vs SACHIN VERMA	SATISH SHARMA(P),	28-09-2019		18-08-2023	1420	DECREED	Recovery		
			CS (COMM)/346/2022	HARSHA ASSOCIATES Vs MAHESH	RAJIV B SAMAIYAR AND K	23-05-2022		26-08-2023	460	DISMISSED	Recovery		
			CS (COMM)/70/2023	ANKIT JAIN Vs PANKAJ JAIN	Jhinnoo Prasad Gupta(P),	14-02-2023		26-08-2023	193	DECREED	Recovery		
40	SH. REETESH SINGH		CS (COM) 722/2022	MAPS Creation Vs Texmart Creations	Sh. Kaushik Chatterjee	21-12-2022		01-08-2023	7 Month 13 days	Judgement p	37 Civil Procedure Code 1908		
			CS (COM) 259/2022	Ravi Agarwal Vs Shivam Jain	Sh. G. S. Singh	12-04-2022		11-08-2023	1 year 4 month 1	Dismiss	7 Civil Procedure Code 1908		
			CS (COM) 104/2023	State Bank of India Vs Navin Jain	Ms. Shalini Upadhyay	02-03-2023		22-08-2023	5 month 23 days	Decreed	Recovery suit Civil Procedure Code 1908		
41	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	OMP(COMM)/24/2021	WWF SECURITY PRIVATE LIMITED Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	MAYANK WADHWA	16.11.2021		04.08.2023	626	CONTESTED	U/S 34		
			OMP(COMM)/25/2022	WWF SECURITY PRIVATE LIMITED Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	MAYANK WADHWA	16.11.2021		04.08.2023	626	CONTESTED	U/S 34		
			OMP(COMM)/26/2023	WWF SECURITY PRIVATE LIMITED Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	MAYANK WADHWA	16.11.2023		04.08.2023	626	CONTESTED	U/S 34		
			OMP(COMM)/27/2024	WWF SECURITY PRIVATE LIMITED Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	MAYANK WADHWA	16.11.2023		04.08.2023	626	CONTESTED	U/S 34		
			OMP(COMM)/28/2025	WWF SECURITY PRIVATE LIMITED Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	MAYANK WADHWA	16.11.2023		04.08.2023	626	CONTESTED	U/S 34		
			OMP(COMM)/29/2026	WWF SECURITY PRIVATE LIMITED Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	MAYANK WADHWA	16.11.2023		04.08.2023	626	CONTESTED	U/S 34		

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Date of disposal	Days for Nature Disposal (Contested / Settled)	Date of execution of decree	Number days for execution of decree from date	of Act Section
			OMP(COMM)/30/2027	WWF SECURITY PRIVATE LIMITED Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	MAYANK WADHWA	16.11.2023	04.08.2023	626	CONTESTED	U/S 34			
			OMP(COMM)/31/2028	WWF SECURITY PRIVATE LIMITED Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	MAYANK WADHWA	16.11.2023	04.08.2023	626	CONTESTED	U/S 34			
			OMP(COMM)/32/2029	WWF SECURITY PRIVATE LIMITED Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	MAYANK WADHWA	16.11.2023	04.08.2023	626	CONTESTED	U/S 34			
			OMP(COMM)/32/2030	WWF SECURITY PRIVATE LIMITED Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	MAYANK WADHWA	16.11.2023	04.08.2023	626	CONTESTED	U/S 34			
			OMP(COMM)/34/2031	WWF SECURITY PRIVATE LIMITED Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	MAYANK WADHWA	16.11.2023	04.08.2023	626	CONTESTED	U/S 34			
			OMP(COMM)/36/2032	WWF SECURITY PRIVATE LIMITED Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	MAYANK WADHWA	16.11.2023	04.08.2023	626	CONTESTED	U/S 34			
			OMP(COMM)/80/2022	AJAY OBEROI Vs EXPONENTIAL FINANANCIAL SERVICES PVT. LTD	N.K.KUKREJA	20-09-2018	14.08.2023	1790	CONTESTED	U/S 34			
			OMP(COMM)82/2022	M/S EXPONENTIAL FINANCIAL SERVICES PVT.LTD Vs AJAY OBEROI	N.K.KUKREJA	10.09.2018	14.08.2023	1800	CONTESTED	U/S 34			
			CS/COMM/55/2019	SHAKTI BHUSHAN Vs JSS ACADEMY OF TECHNICAL EDUCATION	NARENDRA KALRA	15-03-2019	21-08-2023	1621	CONTESTED	Intellectual property right			
42	SH.VINOD YADAV		CS(Comm)/176/21	Asishe Vs. United India Insurance Co.	Arvind Singh Chandel	04.03.21	10.08.23	1167	Decreed				
			CS(Comm)/156/20	M/s SRG Metal Crafts Vs. SVM Stone Crushing	Yogesh K Verma	29.09.20	19.08.23	1054	Decreed				
43	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL										
44	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	OMP COMM. 28/2019	GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI VS M/S R.S. SHARMA CONTRACTORS	MANISHA SHOKEEN, GAURAV SEHDEV	31.07.2019	11.08.2023	1472	DISMISSED	U/S 34 ARBITRATION AND CONCILIATION ACT	NIL	NIL	NIL
			CS COMM. 164/2019	ASHISH PIPES VS SHARMA SALES	AMRISH CHAND, ANUJAY TIWARI	01.10.2019	19.08.2023	1418	ALLOWED	RECOVERY SUIT	NIL	NIL	NIL
			CS COMM. 443/2022	UNION BANK OF INDIA VS USHA AGGARWAL	ARVIND SINHA, VIBOR BHATIA	17.09.2022	19.08.2023	336	ALLOWED	RECOVERY SUIT	NIL	NIL	NIL

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No)	Date Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	of Act Section
			OMP COMM. 47/2023	KAPTAN SINGH VS HDB FINANCIAL SERVICES LTD.	ARJUN BANSAL, ANIL YADAV	13.07.2023	24.08.2023	42	DISPOSED	U/S 34 ARBITRATION AND CONCILATION ACT	NIL	NIL	NIL
			CS COMM. 325/2021	VINTAGE BLUE GARMENTS P. LTD. VS SHARDA BHATIA	KUSHHAL MOHAL, LOKENDER	01.12.2021	26.08.2023	633	ALLOWED	RECOVERY SUIT	NIL	NIL	NIL
45	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02		CS (COMM)/209/2022	J B GREEN INFRA TECH PVT LTD Vs M/S RLF FASHION AND EMBROIDERY PVT LTD	SH. CHARAN S. VERMA	05/05/2022	01/08/2023	241	DECREED	RECOVERY OF MONEY	NIL	837	NIL
			OMP (COMM)/50/2023	DHARMENDER KUMAR VS M/S SHRIRAM TRANSPORT FINANCE CO LTD	SH. SUDHIR SHOKEEN	08/06/2023	02/08/2023	55	ALLOWED	RECOVERY OF MONEY	NIL	413	NIL
			CS (COMM)/167/2021	ADITYA BIRLA FASHION AND RETAIL LIMITED Vs Sh. MAYANK GUPTA	MS SANCHITA CHAMOLI	10/08/2021	02/08/2023	722	DECREED	RECOVERY OF MONEY	NIL	429	NIL
			EX (COMM)/50/2022	M.S SHRIRAM TRANSPORT FINANCE CO LTD VS DHARMENDER SINGH AND ANR.	SH. PRABHAT KUMAR	08/06/2022	02/08/2023	420	DISMISSED	RECOVERY OF MONEY	NIL	418	NIL
			CS (COMM)/81/2019	PUNJAB NATIONAL BANK (ORIENTAL BANK OF COMMERCE) VS SURESH SINGH RATHOUR AND ORS.	SH. O.P PAHWA	29/05/2019	07/08/2023	1531	DECREED	RECOVERY OF MONEY	NIL	399	NIL
			CS (COMM)/158/2021	UNION BANK OF INDIA VS M/S KARUNAKARS CONGLOMERATES (LLP) AND ORS.	SH. ARVIND SINHA	29/07/2021	08/08/2023	740	DECREED	RECOVERY OF MONEY	NIL	376	NIL
			CS (COMM)/165/2021	MR. HOSANG PASRICHA FOR JAI BAHWANI EARTHMOVERS VS GOLDSTONE INFRA TECH TH. PARTNER/DIRECTOR	MS. TANU SINGHAL	02/08/2021	10/08/2023	738	DECREED	RECOVERY OF MONEY	NIL	367	NIL
46	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS COMM-44/2021	CANARA BANK VS GHANSYAM BHUYAN	VANDANA BHATIA	09.02.2021	28.08.2023	931	DECREED	RECOVERY OF MONEY-37	NIL	NIL	NIL
			CS COMM-155/2022	CANARA BANK VS VIKRAM SINGH	SUBODH KUMAR SINGH	02.04.2022	31.08.2023	545	DECREED	RECOVERY OF MONEY-37	NIL	NIL	NIL
			CS COMM-132/2022	CANARA BANK VS RIYA	VANDANA BHATIA	24.03.2022	31.08.2023	525	DECREED	RECOVERY OF MONEY-37	NIL		